

⑨

O.A. 516/91

20.8.91

Present: Sh. V. P. Sharma, Counsel for the applicant.

Id. counsel for the applicant prays for withdrawal of the present O.A. with the permission to file fresh O.A. Prayer is allowed. ^{Yes} O.A. is dismissed as withdrawn with the permission to file fresh O.A. in accordance with law, if so advised.

^{Clerk}
(P.C. Jain) 20/8/91
Member (A)

^{Santhi}
(Ram Lal Singh)
Vice chairman (J)